GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2495 ANSWERED ON MONDAY, DECEMBER 13, 2021/ AGRAHAYANA 22, 1943 (SAKA)

PURCHASE OF VACCINE THROUGH CSR FUNDS

QUESTION

2495. SHRI BRIJENDRA SINGH: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government plans to take/has taken steps to reduce vaccine hesitancy in urban areas by suggesting corporates to encourage their employees to get the Covid-19 vaccination;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government plans to issue guidelines to promote the purchase of vaccines on an urgent basis through Corporate Social Responsibility (CSR) funds and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (c): As per the inputs provided by Ministry of Health and Family Welfare (MoH&FW), an advisory was issued by MoH&FW on 6th April, 2021 to all the States/UTs for establishing workplace COVID-19 Vaccination Centers (CVCs) at Government and Private offices/establishments with an aim to make COVID-19 vaccination more accessible to the employees of these organizations. Subsequently, MoH&FW issued further advisories on 19th May and 21st May, 2021, to increase the eligibility of vaccination in the workplace CVCs to people aged 18 years and above and family members of employees. Further, in order to raise awareness about COVID-19 vaccines, address vaccine hesitancy and sustain vaccine confidence, a communication strategy is in place. The detailed guideline on COVID-19 vaccination at work places issued on 7th April, 2021 are in public domain at:

https://www.mohfw.gov.in/pdf/GuidelinesforCOVID19VaccinationatWorkplace.pdf

Further, e-RUPI voucher system at Private CVCs, which facilitates redemption of UPI Prepaid Electronic Vouchers for COVID-19 vaccination, was launched on 2nd August, 2021 wherein CSR funds may be allocated for COVID-19 vaccination.

In so far as provisions under Companies Act, 2013 ('Act') are concerned, Schedule VII of the Act indicates the eligible list of activities that can be undertaken by the companies as Corporate Social Responsibility (CSR). The Ministry of Corporate Affairs (MCA) vide General Circular no.10/2020 dated 23.03.2020 had clarified that CSR funds may be spent by the companies for various activities related to COVID-19. Subsequently, MCA vide General Circular no. 01/2021 dated 13.01.2021 had clarified that spending of CSR funds for carrying out awareness campaigns/programmes or public outreach campaigns on COVID-19 vaccination programme is an eligible CSR activity. Also, MCA vide General Circular no. 13/2021 dated 30.07.2021 had clarified that COVID-19 vaccination for persons other than the employees and their families, is an eligible CSR activity.
